

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1568 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

03/09.07.2020 Notice.

Mr. Manav Poddar, learned A.C to A.A.G-I, appears and waives notice on behalf of the respondent Nos. 1 to 3. He prays for and is allowed six weeks' time to seek instruction and file counter affidavit.

Issue notice to the respondent Nos. 4 to 7 by Registered Post with A/D for which requisites etc. must be filed within two weeks.

Notice is made returnable after six weeks.

Satish/-

(RAJESH SHANKAR, J)